

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.819/92

Date of Order: 22.9.1992

BETWEEN:

O.Kamachandra Reddy

.. Applicant.

AND

1. Union of India, rep. by its Secretary, Ministry of Defence, New Delhi.
2. The Scientific Adviser to the Minister of Defence & Director General Research & Development Directorate of Personnel, Ministry of Defence, DHQ PO New Delhi.
3. The Director, Defence Research And Development Laboratory, PO Kanchanbagh, Hyderabad.

.. Respondents.

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Counsel for the Applicant

.. Mr.K.Sudhakar Reddy

Counsel for the Respondents

.. Mr.V.Rajeswara Rao  
for  
Mr.N.V.Ramana

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CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Single Member Bench delivered by  
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.) ).

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T.C.R

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Mr. K. Sudhakar Reddy, Advocate for the applicant and Mr. V. Rajeswara Rao for Mr. N. V. Ramana, Standing Counsel for the respondents are present.

When this OA was taken up for admission hearing it became clear that no TA or OA is pending before this Tribunal pertaining to this OA. This OA is filed for grant of subsistence allowance to the applicant. The main and connected matter is not pending before High Court of A.P. This Tribunal doesn't have jurisdiction to entertain this OA as this Tribunal does not have power to give directions with regard to matters pending before the Hon'ble High Court of A.P. hence this OA is rejected under the provisions of 19 (3) of Administrative Tribunals Act summarily.

M.A.1002/92 is filed by Mr. K. Sudhakar Reddy Advocate for the applicant to condone the delay of 70 days in filing this OA. As we have rejected the OA this MA.1002/92 becomes infructuous and rejected as infructuous.

*T. Chandrasekhara Reddy*  
(T. CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 22nd September, 1992

*823/109/2*  
(Dictated in Open Court) Dy. Registrar (J)

To

1. The Secretary, Union of India, Mini. of Defence, New Delhi.
2. The Scientific Adviser to the Ministry of Defence and Director, General Research & Development, Directorate of Personnel, Ministry of Defence, DHQ PO, New Delhi.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT. Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One spare copy.
6. The Director, Defence Research Development Laboratory, P.V.M. P.O. Kanchan Bagh, Hyd- 500058.

*Q*  
*g*

(3) TYPED BY COMPARED BY

CHECKED BY *RM* APPROVED BY  
*18/10*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: 22-9 -1992

~~ORDER/JUDGMENT:~~

R.A. /C.A. /M.A.No.

in

O.A.No.

819/92

T.A. No.

(wp. No )

Admitted and interim directions issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders passed to the Court  
Central Administrative Tribunal

DESPATCH  
On 29 Oct 1992

HYDERABAD BENCH

pvm